

RAJASTHAN HIGH COURT

PA/RG/Misc./2020

Date - 28.06.2020

NOTIFICATION

Vide this office Notification No. PA/RG/Misc./2020/972 dated 12.06.2020, wearing of Gown and Coat has been made optional. Wearing of face mask or face cover has been made mandatory for Learned Advocates, litigants and other stakeholders appearing before the Hon'ble Court. In continuation to these directions, use of Face Shield is also permitted while addressing Hon'ble High Court as well as Subordinate Courts/Special Courts/Tribunals.

By Order


REGISTRAR GENERAL

No. PA/RG/Misc./2020/1047

Date 28.06.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to All Hon'ble Judges, Rajasthan High Court.
3. The Registrar General, Rajasthan High Court.
4. Advocate General, Rajasthan.
5. Addl. Solicitor General, Rajasthan.
6. The Chairman, Bar Council of Rajasthan.
7. President, Rajasthan High Court Advocates' Association, Jodhpur.
8. President, Rajasthan High Court Lawyers' Association, Jodhpur.
9. President, Rajasthan High Court Bar Association, Jaipur.
10. President, the Bar Association, Jaipur
11. The Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD (F&I) / (CPC)/(Judicial) Rajasthan High Court, Jodhpur/Jaipur Bench and Registrar hq. At New Delhi.
12. Member Secretary, Rajasthan State Legal Services Authority.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.


REGISTRAR GENERAL